NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

TION NOMBER

: TCP/176/ (IB)/2017

NAME OF THE PETITIONER(S)

: LAFARGE AGGREGATES & CONCRETE I PVT LTD

NAME OF THE RESPONDENT(S)

: MARG LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. V.J. ARUL RAJ

Counsel for Respondent

bahay

ORDER

Counsel for petitioner called absent. Counsel for respondent present. Registry has placed a note that notice sent to the petitioner is returned unserved. In the circumstances, the Registry is directed to send fresh notice once again to the petitioner for his appearance and for making submissions. Put up on 18.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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